

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-195-2020

IN

MCA NO.67 OF 2020

IN

PILWP NO.52 OF 2019

(Contempt Application)

Kashinath Jairam Shetye

... Applicant

Versus

Ashok Menon

... Respondent

Mr. Nigel Da Costa Frias, Advocate for the Applicant.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 5th January, 2021

P.C.

Stand over to 13th January, 2021 in order to enable the learned Advocate General to produce the orders for recovery of amount in terms of our order dated 20th November, 2019 in PILWP No.52 of 2019.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*